

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA
UNSTARRED QUESTION NO. 3136
TO BE ANSWERED ON 5TH JANUARY, 2018**

SURROGACY

3136. DR. BOORA NARSAIAH GOUD:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has directed the States to check illegal activities related to surrogacy;
- (b) if so, the details thereof;
- (c) the current scenario of surrogacy in the country; and
- (d) the steps taken by the Government to regulate commercial surrogacy in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): The Government has issued guidelines regarding commissioning of surrogacy, not to support commercial surrogacy as also to prohibit foreigners from commissioning surrogacy in the country vide communication No.V.25011/1192015-HR dated 04.11.2015. The same is available on website dhr.gov.in.